

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 530
(TO BE ANSWERED ON 06.02.2019)

PAY FIXATION OF CENTRAL AND STATE EMPLOYEES

530. SHRI K. PARASURAMAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government is treating the Central Government Employees and the State Government Employees, equally in the pay fixation, on their appointment to the higher post with higher responsibilities selected through UPSC with normal pay;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is providing one increment to the Central Government Employees and the State Government Employees, in the pay fixation, on their appointment to the higher post with higher responsibilities selected through UPSC with normal pay;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government is following FR 22(I) (a) (i) for the pay fixation of the Central Government Employees and the State Government Employees, on their appointment to the higher post with higher responsibilities selected through UPSC with normal pay; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (f): Pay fixation of the Central Government/ State Government employees on their appointment to the posts in Central Government with higher responsibilities including those appointed on the recommendation of UPSC, is done as per the provisions laid down under the relevant rules including Fundamental Rules and instructions/ guidelines issued by the Government from time to time. Such pay fixation depends upon various factors like whether employee held the previous post substantively or not, similarity of pay pattern between previous post and new post and mode of appointment of new post etc. Equitous treatment is given to similarly placed employees in pay fixation.
